

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT – 1

ITEM No.217 – IA/176(AHM)2022
ITEM No.218 – IA/384(AHM)2022
In
CP(IB) 685 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Padam Electronics

.....Applicant

V/s

Superchem Coatings Pvt Ltd

.....Respondent

Order delivered on: 23/08/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Suprio Benerjee, Adv. for Mr. Abhishek Anand, Adv. (Sr. No.218)

For the Respondent :

ORDER

None appears on behalf of the applicant in IA 176 of 2022.

The respondent is represented by Mr. Suprio Benerjee, Ld. Proxy Counsel.

In IA 384 of 2022, Mr. Suprio Benerjee appears on behalf of the applicant.

None appears on behalf of the respondents.

List the matter on 15.09.2023.

-SD-

SAMEER KAKAR
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)